

tion to give, we would welcome it.

[*Translation*]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, regarding the simplification of the procedure I would like to say that a mafia group has been working in the name of simplification of procedure and taking undue advantage and depositing money in foreign Banks. Is the hon. Minister aware of it? What action has been taken against the Mafia group who was involved in such malpractices, particularly in the export of basmati rice? Have they been black-listed? Is it a fact that the persons who were involved in the bungling have been again awarded the contract for export of basmati rice?

[*English*]

SHRI ARUN KUMAR NEHRU: The members would be happy to know that in the new procedure that we are taking out, we are also tightening the procedure for inspection. If the hon. member give us any complaint in writing with suitable facts, we can investigate it. (*Interruptions*) Incidentally, basmati rice was exported in the previous year to the USSR; this year, the USSR is not buying basmati rice; basmati rice is going to the Gulf Countries. If he wants any details, he can ask for them. We will give those details to the hon. member.

[*Translation*]

Telecasting of Songs of different States in Chitramala

*68. SHRI NATHU SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria for selection of songs for inclusion in 'Chitramala' programme being telecast on Doordarshan;

(b) whether the songs of all the states are included in this programme;

(c) if not, the reasons therefor; and

(d) the number of times Rajasthani folk songs were included in 'Chitramala' during the last one year?

[*English*]

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) to (d). The songs for inclusion in the 'Chitramala' programme are selected on the basis of their aesthetic and entertainment value, technical quality of sound and picture and professional standard. Songs are not selected State-wise but from feature films in languages which are recognised in the Constitution of India.

[*Translation*]

SHRI NATHU SINGH: Mr. Speaker, Sir, the aesthetic value of a song depends on its sound and music. I would like to know whether the Rajasthani songs are in any way inferior to the songs of other languages? Now efforts are being made to include Rajasthani songs in Hindi feature films with a view to make them more popular. Many Rajasthani films are being produced.....

SHRI SONTOSH MOHAN DEV: Please sing a Rajasthani song.

SHRI NATHU SINGH: Rajasthani films are popular in Calcutta, Madras, Bombay and Rajasthani. Is there any provision in the constitution or any other law or any administrative order which restricts the inclusion of Rajasthani songs in Chitramala?

SHRI ARIF MOHAMMAD KHAN: Mr. Speaker, Sir, through you, I would like to inform the hon. Member that there is certainly no restriction on telecasting Rajasthani songs. I have stated in my reply that songs are selected from feature films in languages which are included in the Eighth Schedule of the Constitution. I have given this reply because the hon. Member had particularly asked about the songs of Chitramala. Besides Chitramala, Rajasthani songs are shown in other programmes also and Rajasthani films are telecast by the Doordarshan. Last year two Rajasthani films 'Gangaur' and 'Nanad-Bharjai' were shown on Doordarshan. I agree with the hon. Member that Rajasthani songs are certainly sweet and melodious.

MR. SPEAKER: Question hour is over.